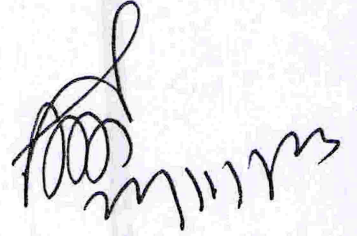


**HIGH COURT OF JHARKHAND, RANCHI.**

**NOTICE**

This is for information to all concerned that the allottees of Chambers in Advocate Blocks 1 & 2 of High Court of Jharkhand, who have yet not received their allotment letters, are requested to receive their allotment letters from the Establishment Section of this Court after producing copies of relevant documents for identification between 02:00 P.M to 05:00 P.M. till 25.11.2023.

Dated:-22/11/2023



**Registrar General**